

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
FOR THE ATTENTION OF THE CREDITORS OF INTERNATIONAL PRINT-O-PAC LIMITED		
Relevant Particulars		
1.	Name of corporate debtor	International Print-O-Pac Limited
2.	Date of incorporation of corporate debtor	11.12.1981
3.	Authority under which corporate debtor is incorporated / registered	ROC, NCT of Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U22219DL1981PLC012808
5.	Address of the registered office and principal office (if any) of corporate debtor	A-19, Ground Floor, FIEE, Okhla Phase-II, Okhla Industrial Estate, South Delhi-110020.
6.	Insolvency commencement date in respect of corporate debtor	18.09.2026 (Order received by IRP on 23.09.2026)
7.	Estimated date of closure of insolvency resolution process	17-03-2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajesh Kumar Parakh IBBI/IPA-001/IP-P00272/2017-18/10516
9.	Address and e-mail of the interim resolution professional, as registered with the Board	5/51, Second Floor, WEA, Karol Bagh, New Delhi-110005 parakh.rajesh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	608 6 th Floor New Delhi House, Barakhamba Road, New Delhi, Delhi-110001 cirp.intlprintopac@gmail.com
11.	Last date for submission of claims	02.10.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	www.ibbi.gov.in/home/downloads Physical Address: Same as column 10
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the International Print-O-Pac Limited on 18.09.2026. The creditors of International Print-O-Pac Limited, are hereby called upon to submit their claims with proof on or before 02.10.2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.		
Date: New Delhi Place: 23.09.2026:		Name and Signature of Interim Resolution Professional Rajesh Kumar Parakh



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INDIA SHELTER FINANCE CORPORATION LTD.

Registered Office: Plot-15 4th Floor, Sec-44, Institutional Area, Gurugram, Haryana-122002.
Branch Office: 143, 2nd Floor Main Road Facing (above Icoi Bank), Civil Lines, Bareilly-243001. 1st Floor, Sef 12 Main Market, Sector 14, Sonapat-131001, 59, D/162, Civil Line, Second Floor, Above Bata Showroom, Rudrapur-261531, Shop No. S9, First Floor, Lalpat Nagar, Gt Road, Next To Pnb Bank, Panipat-132103, First Floor, Opp Gurudwara, Near Punjab National Bank, Chaili Farm, Bazpur Road, Kashipur, Uttarakhand-244713, 173, Nehru Nagar, First Floor, B.s.m. Chowk, Roorkee-247667

PUBLIC NOTICE- AUCTION FOR SALE OF IMMOVABLE PROPERTY

[Under Rule 8(6) Of The Security Interest (Enforcement) Rules, 2002] Notice For Sale Of Immovable Property/s Mortgaged With India Shelter Finance Corporation (Isfc) (secured Creditor) Under The Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002

Notice is hereby given to the public in general and in particular to the borrower(s), co borrower/s and guarantor(s) or their legal heir/s representatives that the below described immovable property/s mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of ISFC (secured creditor), will be sold on **23-10-2026** (on "AS IS WHERE IS", "AS IS WHAT IS" and "WHAT EVER THERE IS" basis for recovery of outstanding dues from below mentioned Borrowers, Co-Borrowers or Guarantors. The Reserve Price and the Earnest Money is mentioned below. The sealed envelope containing the EMD amount for participating in Public Auction shall be submitted to the Authorized Officer of ISFC on or before **22-10-2026 till 5 PM** by EMD/Payment will be DD/ Cheque / RTGS/NEFT At Branch/Corporate Office. 143, 2nd Floor Main Road Facing (above Icoi Bank), Civil Lines, Bareilly-243001, 1st Floor, Sef 12 Main Market, Sector 14, Sonapat-131001, 59, D/162, Civil Line, Second Floor, Above Bata Showroom, Rudrapur-261531, Shop No. S9, First Floor, Lalpat Nagar, Gt Road, Next To Pnb Bank, Panipat-132103, First Floor, Opp Gurudwara, Near Punjab National Bank, Chaili Farm, Bazpur Road, Kashipur, Uttarakhand-244713, 173, Nehru Nagar, First Floor, B.s.m. Chowk, Roorkee-247667

Loan Account No. and Name of Borrower(s)/ Co- Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date Of Demand Notice Amount As On Date	Type Of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
Mr./ Mrs. Kelo W/o Mr Multan Singh, Mr./ Mrs. Amit Kumar S/o Mr. Multan Singh, Mr./ Mrs. Multan Singh S/o Mr Jagdish Singh, LA11VLLONS000005131630/AP-10307719]	11-June-2026 Rs. 1576947/- (Rupees Fifteen Lakh Seventy-Six Thousand Nine Hundred And Forty-Seven Only)	Symbolic Possession	Rs. 15,00,000/- Rs. 1,50,000/-

Description Of Property: All Piece And Parcel Of One Residential Property of Property having land measuring 15.5 Marla Being 31/4570 Share out of 114 Kanal 05 Marla comprised in Khewat No. 392 Khatoni No.523 Vide jamabandi for the year 2021-2022. Situated at Vill. Chochra Tehsil Assandhi Dist. Karnal, Haryana - 132039 BOUNDARY:- EAST- 60'-0" - House of Surajbhan,WEST- 63'-0" - Street,NORTH- 68'-0" - House of Karamchand S/o Hansraj, SOUTH - Street - 68'-0"

MRS. NIRMALA W/O CHAND VIR, MR. Naveen S/O CHANDBEER, MR. AMIT KUMAR S/O AMAR SINGH, HL11SVLONS000005133989/AP-10308250]	11-Oct-2025 Rs. 973891.32/- (Rupees Nine Lac Seventy Three Thousand Eight Hundred Ninety One And Thirty Two Paise)	Symbolic Possession	Rs. 20,00,000/- Rs. 2,00,000/-
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Description Of Property: All Piece And Parcel Of Property Property ID No. 66c1141u164 having land measuring 91 Sq. yds. (With 500 Sq. Feet covered Area) i.e. 02 Biswa Being 1/34 Share out of 03 Bigha 08 Biswa comprised in Khewat No. 470 Khatoni No.615 Kharsa no. 482(3-8), Vide Jamabandi for the year 2016-2017 Situated at Sonipat Patti Jattan Abadi Indira Colony Within M.C. Limit Area Sonipat Tehsil & Distt. Sonipat BOUNDARY:- East:- 26 Feet 06 Inch House of Gulab Singh & Bhim Singh West:- 26 Feet 06 Inch Street North:- 29 Feet 09 Inch Plot of Other Owner South:- 32 Feet Plot of Smt. Nirmala

MR./ MRS. RANI DEVI W/O DAVENDER, MR./ MRS. DAVENDER S/O PAKHAR, MR./ MRS. DAVENDER S/O PAKHAR C/O, LARHVLONS000005123469/AP-10280765]	10-10-2025 Rs. 1828027.30/- (Rupees Eighteen Lakh Twenty Eight Thousand Twenty Seven and Thirty Paise)	Symbolic Possession	Rs. 16,00,000/- Rs. 1,60,000/-
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Description Of Property: All Piece And Parcel Of Khewat no. 13 Min, Khatoni no. 304 (2-17), Measuring OK-11.4M (344.85 Sq. Yards), Situated at Farman Khars, Tehsil Meham and District Rohtak as per Sale deed no. 63 dated 06.04.2023 BOUNDARY:- East- Property of Anil, West- Property of Manpal, North-Road 33 Ft., South- Self Property

MR./ MRS. SEEMA DEVI W/O SUNIL KUMAR, MR./ MRS. SUNIL KUMAR S/O Mr. RAGHUVIR SINGH, SUNIL ENTERPRISES C/O MR./ MRS. SUNIL KUMAR, LAH5VLONS000005089379/AP-10214688]	13.04.2026 Rs. 2002987/- (Rupees Twenty Lakh Two Thousand Nine Hundred Eighty Seven Only)	Symbolic Possession	Rs. 18,00,000/- Rs. 1,80,000/-
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Description Of Property: All Piece And Parcel Of Khewat No. 136/1/12/1, Khatani No. 577, Khewat No.540, Area 16 Marla (500 Sq. Yards) Waka Village Madlauda, Sub-Tehsil Madlauda and District, Panipat, Haryana-132113 BOUNDARY:- East-Sukramal Sq, West-Karambir shop, North-Assand road 80ft, South-Street Gali 16ft

MR./ MRS. SONAL W/O Mr. ARUN KUMAR, MR./ MRS. ARUN KUMAR S/O VINOD KUMAR, TEJAS IT SOLUTIONS C/O MR. ARUN KUMAR S/O VINOD KUMAR	12.01.2026 Rs. 504135/- (Rupees Five Lakh Four Thousand One Hundred Thirty Five Only)	Symbolic Possession	Rs. 6,80,000/- Rs. 68,000/-
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Description Of Property: All Piece And Parcel Of House Of Kharsa No.125 Min, area measuring 41.80 sq MTR, Vill.- Jasoli Mustqil, Chungi Maruf Katghar Pargna/tehsil /District Bareilly Uttar Pradesh BOUNDARY:- EAST:- Road 6 feet WEST:- Land of Railway NORTH:- House of Maya Gangwar SOUTH:- House of Chandan

All Legal heir of Mr./ Mrs. Vidhya w/o Mr. Sohan Lal, Mr./ Mrs. Chandan Kumar s/o Mr. Sohan Lal, Mr./ Mrs. Vijay s/o Mr. Sohan Lal, Mr./ Mrs. Subhash s/o Mr. Sohan Lal, LA11CLLONS000005067063 & HL11CHLONS000005064033 / AP-10155101 & AP-10151598]	12.01.2026 Rs. 993059/- (Rupees Nine Lakh Ninety Three Thousand Fifty Nine Only)	Symbolic Possession	Rs. 10,00,000/- Rs. 1,00,000/-
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Description Of Property: All Piece And Parcel Of House Built On Plot Part Of Kharsa No-9, Area 125.41 Sq. Meters, Situated At Gramsanoua, Pargana,tehsil & District- Bareilly, Uttar Pradesh Uttar Pradesh 243502 BOUNDARY:- East-12 Ft Wide Road, west- Plot Of Other,north-plot Of Bhendara Sharma,south-house Of Kuwar Wati

Mrs. Malket Kaur W/o Mahendra Singh, Mr. Mahendra Singh S/o Makkan Singh, Mrs. Malket Kaur W/o Mahendra Singh, LA26CLLONS000005058924 & LA26CLLONS000005077962/AP-10140002 & AP-10191319]	11-May-2026 Rs. 1821219/- (Rupees Eighteen Lakh Twenty One Thousand Two Hundred Nineteen Only)	Symbolic Possession	Rs. 22,00,000/- Rs. 2,00,000/-
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Description Of Property: All Piece And Parcel Of Part Of Kharsa No. 486 Mi. & 499 Mi,Area Admeasuring -78.59 Sq Mtrs, at Village Sithora Pargana, Tehsil & Distt. Bareilly Uttar Pradesh 243001 BOUNDARY:- EAST - East-Road 12ft wide, West- Land Mahesh Chandra, North - Land of Anil, south- House Of Omvati

MR./ MRS. PAWAN KUMAR VERMA S/O SONPAL SINGH, MR./ MRS. RAJ KUMARI W/O SONPAL SINGH, MRS. PAWAN KUMAR VERMA C/O PROTONIC RO SYSTEMS HL11SVLONS000005120939/AP-10278277]	11-June-2026 Rs. 1821219/- (Rupees Eighteen Lakh Twenty One Thousand Two Hundred Nineteen Only)	Symbolic Possession	Rs. 15,00,000/- Rs. 1,50,000/-
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Description Of Property: All Piece And Parcel Of One Residential Property Of Part Of Khet No 319 And 321, Area 50.16 Sq. Mtr, Wake Sanaiyaya Dhan Singh, Pargana And Distt Bareilly Uttar Pradesh. Admeasuring Boundary:- East - House Of Chhotu Lal,west - House Of Munna Lal, North - Rasta 18 Ft Wide, South - Rasta 15 Ft Wide

MR./ MRS. Santosh, MR./ MRS. Bhupender Singh HL11CHLONS000005003929/AP-0891605]	11-Feb-2026 Rs. 490951/- (Rupees Four Lakh Ninety Thousand Nine Hundred Fifty One Only)	Symbolic Possession	Rs. 16,50,000/- Rs. 1,65,000/-
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Description Of Property: All Piece And Parcel Of House In Khewat No 196 Khata No 261 271857 Min 2 14 2002 3 4 2003 4 4 2004Sonipat Haryana 131001 BOUNDARY:- East-Vacant Plot - 176", West- Street - 176", North-House Of Poonam - 58", South-Vacant Plot - 58"

Mr./ Mrs. Sharda Rani W/o Mr. Mahavir Singhmr./ Mrs. Mahavir Singh S/o Ram Sawroop, Kataria Clinic HNSCHLONS000005065537/AP-10152318]	11.05.2026 Rs. 824127/- (Rupees Eight Lakh Twenty Four Thousand One Hundred Twenty Seven Only)	Symbolic Possession	Rs.8,00,000/- Rs. 80,000/-
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Description Of Property: All Piece And Parcel Of land measuring OK-1.5M,Property/land measuring OK-1.5M, comprised in Khewat No.294, Khata no. 320/min, Killa No. 308/5(8-0), situated at Gudda, within M.C. Limits, Teh. Gohana & Distt. Sonipat,Haryana BOUNDARY:- East- House of Mahesh, West- Street, North- House of Kanta W/o Rajesh, South- Vacant Plot

Mr./ Mrs. Usha Devi W/o Vinod Kumar, Mr./ Mrs. Rahul Kumar Gupta S/o Vinod Kumar Gupta, Mr./ Mrs. Vinod Kumar S/o Shvinnath Prasad, Mr. Rahul Kumar Gupta E/o Creative Arc HL11SVLONS000005163397 & HL11SVLONS000005165426/ AP-10370191 & AP-10371708]	11.05.2026 Rs. 1824322.26/- (Rupees Eighteen Lakh Twenty Four Thousand Three Hundred Twenty Two and Twenty Six Paise)	Symbolic Possession	Rs.12,00,000/- Rs. 1,20,000/-
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Description Of Property: All Piece And Parcel Of Aabadi No. 498/min Ward No.6 Pargana Rudrapur Tehsil Kicha Janta Inter College District Udhamsingh Nagar Uttarakhand 263148 BOUNDARY:- East-4ft Gali And House Of Lajar, Sukhlal, West-house Of Banjamin, north-House Of Naresah,south-9ft Road

Mrs. Manju Lata W/o Rakesh Kumar, Mr. Rakesh Kumar S/o Pyare Lal, Rakesh Kumar Emp. Of State Bank Of India (HRMS Department), HL26CLLONS000005036139 & LA26CLLONS000005036184/ AP-10073673 & AP-10075455]	13.04.2026 Rs. 1218656/- (Rupees Twelve Lakh Eighteen Thousand Six Hundred Fifty-Six Only)	Symbolic Possession	Rs.23,00,000/- Rs. 2,30,000/-
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Description Of Property: All Piece And Parcel Of Aabadi No. 498/min Ward No.6 Pargana Rudrapur Tehsil Kicha Janta Inter College District Udhamsingh Nagar Uttarakhand 263148 BOUNDARY:- East-4ft Gali And House Of Lajar, Sukhlal, West-house Of Banjamin, north-House Of Naresah,south-9ft Road

Mr./ Mrs. Sonal W/O Mr. Arun Kumar, Mr./ Mrs. Arun Kumar S/O Vinod Kumar HL11SVLONS000005123738/AP-10281190]	12.01.2026 Rs. 504135/- (Rupees Five Lakh Four Thousand One Hundred Thirty Five Only)	Symbolic Possession	Rs.6,80,000/- Rs. 68,000/-
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Description Of Property: All Piece And Parcel Of House Of Kharsa No.125 Min, area measuring 41.80 sq MTR, Vill.- Jasoli Mustqil, Chungi Maruf Katghar Pargna/tehsil /District Bareilly Uttar Pradesh BOUNDARY:- EAST:- Road 6 feet WEST:- Land of Railway NORTH:- House of Maya Gangwar SOUTH:- House of Chandan

MR./ MRS. REKHA W/O BRAJESH KUMAR, MR./ MRS. BRAJESH KUMAR S/O SATYAPAL, BRAJESH KUMAR C/O MAA LAXMI TRADERS, HL11SVLONS000005122412/AP-10271250]	11-June-2026 Rs. 784169/- (Rupees Seven Lakh Eighty Four Thousand One Hundred Fifty Nine Only)	Symbolic Possession	Rs.7,00,000/- Rs. 70,000/-
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Description Of Property: All Piece And Parcel Of One Residential Property Of Part Of Kharsa No 52 Min Gram Tatapur, Pargana Tehsil And Distt Bareilly, Uttar Pradesh. Admeasuring Area 41.80 Sq. Mtr BOUNDARY:- East - Plot Of Smt Beena, West- Vacate Plot, North - Rasta 11 Ft Wide, South - House Of Smt Asha

SHANO, SAEED, MOHARRAM ALL, CHL100004176/AP-0753346]	09-Aug-2026 Rs. 641025.78/- (Rupees Six Lac Forty Three Thousand Twenty Five and Seventy Eight Paise)	Symbolic Possession	Rs.16,60,000/- Rs. 1,66,000/-
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Description Of Property: All That Piece And Parcel Of Property Bearing Kharsa No. 525 Gram Dhanchera, Pargana Roorkee Near Petrol Pump, Roorkee Hardwar Uttarakhand -247667 BOUNDARY:- North: N/a, South: N/a, East: N/a, West: N/a

Mr./ Mrs. Sonam Devi W/o Satpal, Mr./ Mrs. Satpal S/o Amar Singh, Common Service Centre C/O a Satpal LASNVLLONS000005091318/AP-10211174]	11-NOV-2025 Rs. 1017471/- (Rupees Ten Lakh Seventeen Thousand Four Hundred Seventy One Only)	Symbolic Possession	Rs.12,00,000/- Rs. 1,20,000/-
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Description Of Property: All Piece And Parcel Of Khewat No-54/55 Khata No-54 Killa No.30/26/1(11-1) Area 80 Sq. Yard Rakba 11 Kanal 1marla Ka 8/663 Bhag Rakba 2 2/3 Marla Situated In Garhi Ujale Khan Tehsil-Gohana District -Sonipat Haryana BOUNDARY:- East- House Of Balwan, West:-14.3 Feet, North:-House Of Ramkumar, South:-House Of Lakhmi

Mr./ Mrs. Vidya Devi W/o Krishan Kumar, Mr./ Mrs. Krishan Kumar S/o Mr. Hawa Singh, Kishan Khatra, LA11CLLONS000005038232/AP-10082023]	13-Apr-2026 Rs. 1017471/- (Rupees Ten Lakh Seventeen Thousand Four Hundred Seventy One Only)	Symbolic Possession	Rs.18,00,000/- Rs. 1,80,000/-
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Description Of Property: All All Piece And Parcel Of Bhoorni 328.77 Sq. Yards I.E. 275.072, Plot/House UID ID, No 595640NK4M 350RR2250A as private e.o.rry uo C/o. 595640250 Lal Dora Vill. Garhi Chajju samalkha, Distt. Panipat HARYANA 132101 BOUNDARY:- East- street, West-House of Joginder, North-House Of Partap, South-Street

Terms and conditions: 1) The prescribed Tender/ Bid Form and the terms and conditions of sale will be available with the Branch/Corporate Office: Branch Office: 143, 2nd Floor Main Road Facing (above Icoi Bank), Civil Lines, Bareilly- 243001, 1st Floor, Sef 12 Main Market, Sector 14, Sonapat - 131001, 59, D/162, Civil Line, Second Floor, Above Bata Showroom, Rudrapur- 261531, Shop No. S9, First Floor, Lalpat Nagar, Gt Road, Next To Pnb Bank, Panipat- 132103, First Floor, Opp Gurudwara, Near Punjab National Bank, Chaiti Farm, Bazpur Road, Kashipur, Uttarakhand- 244713, 173, Nehru Nagar, First Floor, B.s.m. Chowk, Roorkee- 247667 between 10.00 a.m. to 5.00 p.m. on any working day. 2) The immovable property shall not be sold below the Reserve Price. 3) All the bids/ tenders submitted for the purchase of the above property/s shall be accompanied by Earnest Money as mentioned above. EMD amount favouring "India Shelter Finance Corporation Limited". The EMD amount will be returned to the successful bidder/s. 4) The highest bidder shall be declared as successful bidder provided always that he/she is legally qualified to bid and provided further that the bid amount is not less than the reserve price. It shall be the discretion of the Authorised Officer to decline/ acceptance of the highest bid when the price offered appears inadequate as to make it inadvisable to do so. 5) The prospective bidders can inspect the property on 21-10-2026 between 11.00 A.M and 5.00 P.M with prior appointment. 6) The person declared as a successful bidder shall, immediately after the declaration, deposit 25% of the amount of purchase money/ highest bid which would include EMD amount to the Authorised Officer within 24 Hrs. and in default of such deposit, the property shall forthwith be put to fresh auction/ sale by private treaty. 7) In case the initial deposit is made as above, the balance amount of the purchaser money payable shall be paid by the purchaser to the Authorised Officer on or before the 15th day from the date of confirmation of the sale of the property, exclusive of such day or if the 15th day be a Sunday or other holiday, then on the first office day after the 15th day. 8) In the event of default of any payment within the period mentioned above, the property shall be put to fresh auction/ sale by private treaty. The deposit including EMD shall stand forfeited by India Shelter Finance Corporation Ltd. and the defaulting purchaser shall lose all claims to the property. 9) The above sale shall be subject to the final approval of ISFC, interested parties are requested to verify/confirm the statutory and other dues like Sales/Property Tax, Electricity dues, and society dues, from the respective departments / offices. The Company does not undertake any responsibility of payment of any dues of the property. 10) TDS of 1%, if any, shall be payable by the highest bidder on the highest declared bid amount. The payment tends to be deposited by the highest bidder in the PAN of the company and the copy of the challan shall be submitted to the company. 11) Sale is strictly subject to the terms and conditions incorporated in this advertisement and into the prescribed tender form. 12) The successful bidder/purchaser shall bear all stamp duty, registration fees, and incidental expenses for getting sale certificate registered as applicable as per law. 13) The Authorised Officer has the absolute right to accept or reject the bid or adjourn / postpone / cancel the tender without assigning any reason therefor and also to modify any terms and conditions of this sale without any prior notice. 14) Interested bidders may contact Mr. Sudhir Tomar at Mob. No. + 91 98184 60101

30 DAYS SALE NOTICE TO THE BORROWER/GUARANTOR/MORTGAGOR

The above mentioned Borrowers/Mortgagors/guarantors are hereby noticed to pay the sum as mentioned in Demand Notice under section 13(2) with at once interest and expenses before the date of Auction failing which the property shall be auctioned and balance dues, if any, will be recovered with interest and cost from you.

Date: 24.09.2026 For India Shelter Finance Corporation Ltd Authorised officer.
 Place: Delhi / NCR, Uttar Pradesh, Uttarakhand Mr. Sudhir Tomar at Mob. No. + 91 98184 60101

pnB Housing		Regd. Off:- 9 th Floor, Anirbhak Bhawan, 22 K.G. Marg, New Delhi-110001. Ph:- 011-23357171, 23357172, 22705414. Web:- www.pnbhousing.com				
Branch Office : 1st Floor, Plot No. 4/C-17, Avanti Nagar, Avas Vikas Colony, D.M. Road, Bulandshahr-203001,UP		Branch Office : 1st Floor, Plot 1/F, Opposite LIC building, Sahag Nagar, Firozabad, Uttar Pradesh-285101				
Branch Office : PNB Housing Finance Limited, Tera Tower, 1st Floor, Bhuteshwar Road, Mathura-218001, Uttar Pradesh						
NOTICE UNDER SECTION 13 (2) OF CHAPTER III OF SECURITISATION & RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002, READ WITH RULE 3(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 AMENDED AS ON DATE						
We, the PNB Housing Finance Ltd. (hereinafter referred to as "PNBHFL") has issued Demand notice U/s 13(2) of Chapter III of the Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as the "Act") By our Bulandshahr office situated at 1st Floor, Plot No. 4/C-17, Avanti Nagar, Avas Vikas Colony, D.M. Road, Bulandshahr-203001,UP/By our Firozabad office situated at 1st Floor, Plot 1/F, Opposite LIC building, Sahag Nagar, Firozabad, Uttar Pradesh-285101/By our Mathura office situated at PNB Housing Finance Limited, Tera Tower, 1st Floor, Bhuteshwar Road, Mathura-218001, Uttar Pradesh. The said Demand Notice was issued through our Authorized Officer, to you all below mentioned Borrowers/Co-Borrowers/Guarantors since your account has been classified as Non-Performing Assets as per the Reserve Bank of India National Housing Bank guidelines due to nonpayment of instalments/interests. The contents of the same are the defaults committed by you in the payment of instalments of principals, interest, etc. The outstanding amount is mentioned below. Further, with reasons, we believe that you are evading the service of Demand Notice and hence this Publication of Demand Notice which is also required U/s 13(2) of the said Act. You are hereby called upon to pay PNBHFL within a period of 60 Days of the date of publication of this demand notice the aforesaid amount along with up-to-date interest and charges, failing which PNBHFL will take necessary action under all or any of the provisions of Section 13(4) of the said Act, against all or any one or more of the secured assets including taking possession of the secured assets of the borrowers and guarantors. Your kind attention is invited to provisions of sub-Section (8) of Section 13 of the Act of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 where under you can tenderpay the entire amount of outstanding dues together with all costs, charges and expenses incurred by the PNB HFL only till the date of publication of the notice for sale of the secured assets by public auction, by inviting quotations, tender from public or by private treaty. Please also note that if the entire amount of outstanding dues together with the costs, charges and expenses incurred by the PNB HFL is not tendered before publication of notice for sale of the secured assets by public auction, by inviting quotations, tender from public or by private treaty, you may not be entitled to redeem the secured assets) thereafter. FURTHER you are prohibited U/s 13(13) of the said Act from transferring either by way of sale, lease or in any other way the aforesaid secured assets						
Loan Account Number(s)	Name of Borrower/Co-Borrower		Name & Address of Guarantor	Property(ies) Mortgaged	Date of Demand Notice	Amount Due/s as on date Demand Notice
HOU/ RBUL/ 0625/ 573695 B.O. Bulandshahr	Borrower: Mr./Ms. Manish Sirohi, Bhinwal, Sadipur Bulandshahr, Uttar Pradesh, 245412, India, Bulandshahr, Uttar Pradesh, India, 245412 Phase 2 Nandan Nagar Industrial, State Maukharva Ganj Kashipur, U.S. Nagar, Udhm Singh Nagar, Uttarakhand, India. 244713 Part Of Khet No-466, Situated At Gram- Mahmoodpur, Tehsil And Distt. -Hapur, Near- Holi Chowk, Near- Holi Chowk, Ghaziabad, Hapur, Uttar Pradesh, India. 245101 Co-Borrower: Mr./Ms. Varsha, Bhinwal Bulandshahr, 245412, India, Bulandshahr, Uttar Pradesh, India. 245412 Part Of Khet No-466, Situated At Gram- Mahmoodpur, Tehsil And Distt. -Hapur, Near- Holi Chowk, Near- Holi Chowk, Ghaziabad, Hapur, Uttar Pradesh, India. 245101		NA	Part Of Khet No-466, Situated At Gram- Mahmoodpur, Tehsil And Distt. -Hapur, Near- Holi Chowk, Ghaziabad, Hapur, Uttar Pradesh, India. 245101	07th Sep 2026	Rs.26,46,788.00 (Rupees Twenty Six Lakhs Forty Six Thousand Seven Hundred Eighty Eight Only)
HOU/ RFZB/ 0725/ 61218805 B.O. Firozabad	Borrower: Mr./Ms. Nitesh Kumar, Bhanu Nagar Firozabad, Firozabad, Uttar Pradesh, India. 283203/ Kakrau Kohli Near Shrenghat Garden Asabab Bypass R. Firozabad, Uttar Pradesh, India. 283203 Property Plot Admeasuring 962 Sq Ft Or 8940 Sq Mtrs Part Of Kharsa No252 And 253 Mauzadajulpat Tehsil And District Firozabad Uttar Pradesh 283203, Uttar Pradesh. Co-Borrower: Mr./Ms. Sunita Devi, Bhanu Nagar Firozabad, India, Firozabad, Uttar Pradesh, India. 283203 Property Plot Admeasuring 962 Sq Ft Or 8940 Sq Mtrs Part Of Kharsa No252 And 253 Mauzadajulpat Tehsil And District Firozabad Uttar Pradesh 283203, Uttar Pradesh.		NA	Property Plot Admeasuring 962 Sq Ft Or 8940 Sq Mtrs Part Of Kharsa No252 And 253 Mauzadajulpat Tehsil And District Firozabad, Uttar Pradesh 283203, Uttar Pradesh	07th Sep 2026	Rs.7,91,983.00 (Rupees Seven Lakhs Ninety One Thousand Nine Hundred Eighty Three Only)
NHL/ RMA7/ 0824/ 5064765 B.O. Mathura	Borrower: Mr./Ms. Mohan Singh, Thokk Madniya Paignaga, Paignaga Uttar Pradesh, Up, In281401, Mathura, Uttar Pradesh, India. 281401/Thokk Madniya, Paignaga Chhatra, Mathura Uttar Pradesh, Mathura, Uttar Pradesh, India. 281401 Part On Part Of Kharsa No 245M, Situated At Mauza Paigna, Tehsil Chhatra Distt. Mathura, Mathura, Uttar Pradesh, India. 281401 Co-Borrower: Mr./Ms. Rekha Rekha, Paignaga, Teh. Chhatra Distt. Mathura Kosi Kalan, Mathura, Uttar Pradesh, India. 281401, Mathura, Paignaga Chhatra, Mathura Uttar Pradesh, Mathura, Uttar Pradesh, India. 281401 Part Of Kharsa No 245M, Situated At Mauza Paigna, Tehsil Chhatra Distt. Mathura, Mathura, Uttar Pradesh, India. 281401/Guarantor Mr./Ms. Navtar Singh, Thokk Madniya, Paignaga, Uttar Pradesh, 281401 Part On Part Of Kharsa No 245M, Situated At Mauza Paigna, Tehsil Chhatra Distt. Mathura, Mathura, Uttar Pradesh, India. 281401		NA	Plot On Part Of Kharsa No 245M, Situated At Mauza Paigna, Tehsil Chhatra Distt. Mathura, Mathura, Uttar Pradesh, India. 281401	07th Sep 2026	Rs.8,79,825.05 (Rupees Eight Lakhs Seventy Nine Thousand Eight Hundred Twenty Five Paisa Only)

PLACE : Delhi DATE : 24.09.2026		SD/- AUTHORIZED OFFICER, PNB HOUSING FINANCE LIMITED	
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PLACE : Delhi | DATE : 24.09.2026 SD/- AUTHORIZED OFFICER, PNB HOUSING FINANCE LIMITED

OFFICE OF THE RECOVERY OFFICER-I DEBTS RECOVERY TRIBUNAL-III, DELHI

4th FLOOR, JEEVAN TARA BUILDING, PARLIAMENT STREET, PATEL CHOWK, NEW DELHI-110001

R.C. No. 46/2025 DATED : 15.09.2026
PROCLAMATION OF SALE UNDER RULES 38, 52(2) OF SECOND SCHEDULE TO THE INCOME TAX ACT, 1961 READ WITH THE RECOVERY OF DEBTS DUE TO BANK AND FINANCIAL INSTITUTIONS ACT, 1993.

PUNJAB NATIONAL BANK VS RAEBAREILLY ALLAHABAD HIGHWAY PRIVATE LTD

1. Punjab national Bank, Plot no. 4 Sector-10, Dwarka, New Delhi-110075.
 Zonal Sastra Centre, 1st Floor, 7, Bhikaji Cama Place, New Delhi-110066.
 B.O: Extra Large Corporate Branch, Harsha Bhawan, E-Block, Connaught Place, New Delhi-110001.
 Vs.

1. RAEBAREILLY ALLAHABAD HIGHWAY PRIVATE LIMITED
 Regd. Off:-A-618, Ground Floor, Kharsa No. 618, Kanchan Kaur, Madanpur Khadar Extn-II, Sarita Vihar, New Delhi-110076.
 Also at: G-249, Ground Floor, Virm Khanda, Gomti Nagar, Lucknow-226010.

Whereas you have failed to pay the sum of Rs.177,12,97,135.00 (Rupees One Hundred Seventy Seven Crores Twelve Lacs Ninety Seven Thousand One Hundred Thirty Five Only) as become due from you as per Recovery Certificate drawn in OA No. 10/2024 passed by the Presiding Officer, Debts Recovery Tribunal-III, Delhi along with interest @12% p.a. simple from the date of filing of this O.A., 10/2024 as per certificate.

And whereas the undersigned has ordered the sale of property mentioned in the Schedule below in satisfaction of the said certificate.
 Notice is hereby given that in absence of any order of postponement, the said property shall be sold on **02.11.2026 between 3.00 PM to 4.00 PM** (with auto extension clause in case of bid in last 5 minutes before closing, if required) by Euction through BAAANKNET (Bank Asset Auction Network) E-Auction portal, operated by PSB alliance private limited, website: https://baanknet.com. Email id: support.baanknet@psballiance.com. + 9198291220220 having address M/s. PSB Alliance Pvt Ltd at Unit 1, 3rd Floor, VIOS Commercial Tower, Near Wadala Truck Terminal, Wadala, East Mumbai-400034.

Intending bidders shall have registered on the BAAANKNET PORTAL well in advance, complete the digital KYC process and other formalities and obtain a user id and